GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA UNSTARRED QUESTION NO. 1050 TO BE ANSWERED ON 02.12.2024

SCHEMES FOR AGRICULTURAL LABOURERS

†1050. SMT. MANJU SHARMA: SHRI DEVESH CHANDRA THAKUR:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a)whether the Government is implementing any scheme for providing assistance to the agricultural labourers in case of accidents;

- (b)if so, the details thereof;
- (c)whether any nature of grants are provided by the Government to the States under the said schemes;
- (d)if so, the details thereof; and
- (e)the details of the funds allocated by the Government under the said schemes during the last three years and the current year, scheme and State/UT-wise?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SUSHRI SHOBHA KARANDLAJE)

(a) to (e): The Unorganised Workers' Social Security Act (UWSS), 2008 provides for, inter-alia, formulating welfare schemes for unorganized sector, including agricultural labourers, on the matters relating to life and disability cover, health and maternity benefits, old age protection etc. by the Central Government.

The Ayushman Bharat-Pradhan Mantri Jan Arogya Yojna (ABPMJAY) provides an annual health cover of Rs. 5 lakhs per eligible family for secondary and tertiary care hospitalization. The Government of India recently approved the expansion of the Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB PM-JAY), offering comprehensive health insurance to senior citizens aged 70 and above.

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The Pradhan Mantri Suraksha Bima Yojana (PMSBY) and the Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) are available to persons including agriculture labourers. PMSBY provides protection against death or disability due to accident. PMJJBY provides insurance cover for death due to any cause. So far as on 06.11.2024 around 47.28 Crore beneficiaries are enrolled under PMSBY and Rs. 2916 Crore has been paid to the beneficiaries; in PMJJBY around 21.52 Crore beneficiaries are enrolled and Rs. 17,111 Crore has been paid to the beneficiaries.

In addition, State Governments also run schemes for welfare of the workers including agriculture labourers. Budget allocations and expenditure are as per provisions of the respective schemes.

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